NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 130/16	TP 90/16	Hearing	391/ -3 94	Syed Peer Jawad Ahmed Vs. United Sustainable Develop- ment Pvt. Ltd. & 7 Ors.

L			Ors.
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO	SIGNATURE) WHOM
1	NISHANTH S KADUR (Keyetone Part	ery) R-1 & F	2-2
s}	YUNUS NAW CHAMMURABI Card SOLOMON	AR PETI-	TIONER Jundan
3)	BC THROVENGAR	AM. & Ruspan	des No 8. 1 CHy

Counsel for petitioner is present. M/s. Keystone Partners have filed vakalat for R-1 and 2. M/s. Thiru & Thiru, Advocates, appearing for R-8 is present. Counsel for R-8 requested time to file objections. Petitioner counsel has served a copy of petition on R-8 and also to Counsel for R-1 and 2. Petitioner is further directed to collect notices from the Registry and serve on R-3 to R-7.

For filing objections and for serving notices on R-3 to R-7, list it on 12.09.2017.

MEMBER (J)

MEMBER (T)